pals working on deputation in various Navodaya Vidyalayas have been repatriated to their parent offices during the current year 1989-90.

(b) The main grounds for their repatriation are either their own requests or administrativt expediency.

## Essentia] qualifications for the post of principal in Senior Secondary Schools and in K.V.S.

1861. SHRi VISHWASRAO RAMRAO PATIL:

DR. NARREDDY THULASI REDDY:

Will ihe Minister-of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) what are the essential qualifications for the post of Principals in Senio<sub>r</sub> Secon dary Schools of Delhi Administration and in the Kendriya Vidyalaya Sangathan;
- (b) whether All India Kendriya Vidya laya Teachers Association has demanded a parity between the two; and
- (c) if so. what is the  $reactio_n$  of the Sangathan thereto?

THE MINISTER OF HUMAN. RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER); (a) A statement is attached. (See below).

- (b) No, Sir.
- (c) Does not arise.

## Statement

- I. Essential qualifications for the post of Principal in Sr. Secondary Schools in Delhi Administration are as below:
  - (i) At least second class Master's degree from a recognised University or equivalent.
  - (ii) Degree in Teaching Education from a recognised University or equivalent.

- (iii) 10 Years experience of teaching in a High or Hr. Secondary Shoool or an intermediate College.
- II. Essential qualifications for the post of Principal in Kendriya Vidyalayas are as below:
  - (i) At least 2nd class" Master's Degree (45 per cent marks and above considered as equivalent) in Mathematics, Physics, Chemistry, Zoology, Botany, English, Hindi, Sanskrit, History, Geography, Commerce or Economics.
  - (ii) A degree or Post Graduate DegreejDiploma in Teaching) Education.
  - (iii) At least 10 Years educational experience including atleast 7 year<sub>s</sub> teaching experiene at Senior Secondary o<sub>r</sub> Higher levels in recognised institutions and minimum of 3 years experience in educational administration.

## Preparation of code for professional ethics by UGC

1862. SHRi GURUDAS DAS GUPTA; SHRI N. E. BALARAM:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to

- (a) whether it is a fact that University Grants Commission has prepared a Code of professional ethics for University and College teachers;
- (b) if so, what are the salient features thereof:
- (c) whether the UGC had any consultation with the teachers' representatives in this regard before finalisation of the Code, if so, what are the details thereof; and
- (d) whethr it  $i_s$  also  $_a$  fact that a large section of Delhi University teachers has criticied this code of ethics; if so, what is the Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P.